

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3192  
ANSWERED ON:29.08.2013  
PROTECTION OF CANALS  
Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has received representations from various State Governments recently for the protection and repair of canals which cause heavy floods almost every year;
- (b) if so, the details thereof; and
- (c) the action taken thereon, representation-wise?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) No such representation has been received in Central Water Commission. However, State Governments have submitted proposals to Central Water Commission (CWC) for techno-economic appraisal of Extension, Renovation and Modernization (ERM) of Irrigation projects, involving repair of canals.

(b) & (c) The list of Extension, Renovation and Modernization (ERM) of Irrigation projects, involving repair of canals, approved during XI Plan and the status of the ERM Irrigation projects under appraisal in Central Water Commission (CWC) are given at Annexure-I and Annexure-II respectively.